POST OFFER PUBLIC ANNOUNCEMENT

SUMUKA AGRO INDUSTRIES LIMITED

(Formerly known as Superb Papers Limited) CIN No.: L74110MH1989PLC289950

Registered Office: Shop No. 1&7, Ground Floor, Empress Chambers, Plot No. 89A & B, Sector No. 1,
Opp. NKGSB Bank, Kandivali (West), Mumbai, Maharashtra – 400 067

Contact No: +91-91377 21064 | Email Id:sumukaagro@gmail.com | Website:www.sumukaagro.com

OPEN OFFER FOR ACQUISITION OF UP TO 18,47,865 (EIGHTEEN LAKHS FORTY SEVEN THOUSANDS EIGHT HUNDRED AND SIXTY FIVE) FULLY PAID UP EQUITY SHARES OF THE FACE VALUE OF ₹ 10/- EACH FROM THE SHAREHOLDERS OF SUMUKA AGRO INDUSTRIES LIMITED ("SUMUKA" / "TARGET COMPANY") BY MS. SHAILI PATEL ("ACQUIRER NO. 1") AND MR. GHANSHYAM PATEL ("ACQUIRER NO. 2") PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3 (1) & 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").

This Post Offer Advertisement is being issued by GYR Capital Advisors Private Limited, the Manager to the Offer ("Manager"), on behalf of the Acquirers along with PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") to acquire upto 18,47,865 (Eighteen Lakhs Forty Seven Thousands Eight Hundred and Sixty Five) Equity Shares of ₹ 10/- each, being constituting 26.00% of Expanded Share Capital of the Target Company on a fully diluted basis at a price of ₹ 31.80/- (Rupees Thirty One and Eighty Paisa Only) ("Offer Price"). This Post Offer Public Announcement is to be read with Public Announcement dated April 11, 2022 ("PA") and the Detailed Public Statement ("DPS") published on April 20, 2022 in Financial Express (English Daily − All Editions), Jansatta (Hindi Daily − All Editions), Navshakti (Marathi Daily − Mumbai Edition) and Financial Express (Gujarati Daily − Ahmedabad Edition) with respect to the aforementioned Offer.

Sr. No.	Particulars	Proposed in the Offer Document			
1	Name of the Target Company	Sumuka Agro Industries Limited (Formerly known as Superb Papers Limited)			
		Acquirer No. 1: Ms. Shaili Patel			
2	Name of the Acquirers	Acquirer No. 1: Mrs. Shanis Patel Acquirer No. 2: Mr. Ghanshyam Patel			
3	Name of Person Acting in Concerts (PACs)	PAC 1: Mr. Vijaybhai Patel PAC 2: Mrs. Navlika Patel PAC 3: Mr. Stavan Kansara PAC 4: Mrs. Stuti Sharma PAC 5: Mr. Vishal Bhatt PAC 6: Mr. Vijinkumar Bhatt PAC 7: Mrs. Arunaben Joshi PAC 8: M/s Kingsman Wealth Management Private Limited PAC 9: M/s Kingsman Solutions Private Limited PAC 10: Ms. Shilpa M. R. PAC 11: M/s Simpluris Technologies Private Limited PAC 12: M/s Shilpzzz Technologies Private Limited			
4	Name of the Manager to the Offer	GYR Capital Advisors Private Limited			
5	Name of the Registrar to the Offer	Cameo Corporate Services Limited			
6	Offer Details (a) Date of Opening of the Offer (b) Date of Closure of the Offer	June 07, 2022 (Tuesday) June 20, 2022 (Monday)			
7	Last Date of Payment of Consideration	July 04, 2022 (Monday)			
8	Details of Acquisition	Proposed in the Offer Document		Actual	
8.1	Offer Price	₹ 31.80/-		₹ 31.80/-	
8.2	Aggregate number of shares tendered	18,47,865		2,82,359	
8.3	Aggregate number of shares accepted	18,47,865(1)		2,82,359	
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 5,87,62,107/-		₹ 89,79,016.20/-	
		Number	In %	Number	In %
8.5	Shareholding of the Acquirers before Agreements / Public Announcement	13,55,289	19.07%	13,55,289	19.07%
8.6	Shares Acquired by way of Agreements	-	-	-	-
8.7	Shares Acquired by way of Preferential Issue	2,00,000	2.81%	2,00,000	2.81%
8.8	Shares Acquired by way of Open Offer	18,47,865 ⁽¹⁾	26.00%(1)	2,82,359	3.97%
8.9	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
8.10	Post Offer Shareholding of Acquirers along with PACs	34,03,154	47.88%	18,37,648	25.86%
8.11	Pre & Post offer shareholding of the Public	Pre Offer(2)	Post Offer	Pre Offer(2)	Post Offer
	Number	40,85,211	37,04,016	40,85,211	52,69,522
	In %	75.09%	52.12%	75.09%	74.14%
(I) Accuming full accentance under the Open Offer					

⁽¹⁾ Assuming full acceptance under the Open Offer.

(2) of Equity Share Capital of the Target Company prior to Offer and prior to issuance of Equity Shares on preferential basis.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirers along with PACs accept the responsibility for the information contained in this Announcement and also for the obligations of the Acquirers along with PACs laid down in the SEBI (SAST) Regulations and subsequent amendments made there of.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. Shop No. 1&7, Ground Floor, Empress Chambers, Plot No. 89A & B, Sector No. 1, Opp. NKGSB Bank, Kandivali (West), Mumbai, Maharashtra – 400 067.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS ALONG WITH PACS $\,$



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GYR Capital Advisors Private Limited

(Formerly known as Alpha Numero Services Private Limited)

CIN No.:U67200GJ2017PTC096908

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Tel No.: +91-95375-94321

Email:yash.doshi@gyrcapitaladvisors.com Website:www.gyrcapitaladvisors.com

Contact Person: Mr. Yash Doshi SEBI Reg. No.: INM000012810

Place: Ahmedabad FDate: June 24, 2022